

(2012) 09 P&H CK 0333

High Court Of Punjab And Haryana At Chandigarh

Case No: C.W.P. No. 18160 of 2012 (O and M)

Som Singh

APPELLANT

Vs

Chairman, Canara
Bank and Others

RESPONDENT

Date of Decision: Sept. 14, 2012

Hon'ble Judges: Rajesh Bindal, J

Bench: Single Bench

Advocate: Rajeshwar Singh, for the Appellant;

Final Decision: Dismissed

Judgement

Rajesh Bindal, J.

The petitioner has challenged the order dated 17.6.2008 in the writ petition filed in the year 2012. The same is dismissed on account of delay and laches.